[Shri Arjun Singh]

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- (b) Review by Government on the working of the above Univer sity.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-2023/92]
- V (a) Annual Report of the Regional Engineering College, Calicut, for the year 1989-90.
- (b) Annual Accounts of the Regional' Engineering College, Calicut, for the year 1989-90, and the Audit Report thereon.
- (c) Review by Government on the working of the above College.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-2014/92]
 - VI (a) Annual Report of the National Council of Science Mu seums, Calcutta, for the year 1989-90.
 - (b) Annual Accounts of the National Council of Science Mu seums Calcutta, for the year 1989-90, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Coun cil.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. LT-201&/92]

VII A copy (in English and Hindi) of the Ministry of Human Resource Development (Departof Education) Notification G.S.R. No. 617, dated the 29th Septem ber, 1990, publishing the University Grants Comm'ssion (Recruitment Amendment Rules, 1990, under section 28 of the University Grants Commission Act 1956.

[Placed in Library. See No. LT-2022/92]

[The Deputy Chairman in the Chair]

Report and Accounts (1990-91) of the National buildings construction Corporation Limited, New Delhi and related papers

THE MINISTER OF URBAN DE-VELOPMENT (SHRIMATI SHEILA KAUL) I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619

A of the Companies Act, 1956:—

- (i) Thirty-first Annual Report and Accounts of the National Buildings Construction Corporation limited', New Delhi, for the year 1990-91, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the above Corporation.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above [Placed in Library See No. LT-2029/92].

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI KRISHNA KUMAR): I lay on the Table—

I. Memorandum of, Understanding-(1991-92) between Ministry of Defence Department of Defence Production and Supplies and the Bharat Electronics Limited. 245

- II. Notification of the Ministry of Defence. Notification of (he Minis try of Home Affairs under Delhi Municipal Corporation Act 1957.
- I. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and the Bharat Electronics Limited for t^{ne vear} 1991-92. [Placed in Library. See No. LT-2026/92].
- II. A copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 5(E), dated the 6th August, 1991, publishing the Air Force (Amendment) Rules, 1990, under section 191A of the Air Force Act, 1950 together with a statement giving reasons for the delay in laying the Notification.

Memorandum **Understanding** of (1992-93) between Ministry of Steel and the **Metallurgical and Engineering Consultants** (India) Limited, Sponge Iron India Limited, National Mineral Development Corporation! Limited. Kudremukh Iron ore Company Limited, Steel Authority of India, Limited, Metal Secrop Trade Corporation Limited, Ferro Scrop Nigam Limited and the Manganese or_e (India) Limited.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SANTOSH MOHAN DEV); I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Metallurgical and Engineering Consultants (India) Limited for the year 1992-93 [Placed in Library See No. LT-2035/92].
- (ii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Sponge Iron India year 1992-93. [Placed Limited for the in Library. See No. LT-2032/92].

- (ii) Memorandum of Undertaking between the Government of India (Ministry of :jteel) and the National M'neral Development Corporation Limited for the year 1992-93. [Placed in Library See No. LT-2033/921.
- (iv) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Kudremukh Iron Ore Company Limited for the year 1992-93 [Placed in Library. See No. LT-2034/921
- (v) Memorandum of Understanding between the Government of Indh (Ministry of Steel) and the Steel Authority of India Limited for the year 1992-93. [Placed in Library See No LT-2036/92]
- (vi) Memorandum op Understading between the Government of Ind a (Ministry of Steel) and the Metal Scrap Trade Corporation Limited for the year 1992-93. [Placed in Library See No. LT-2031/921.
- (vii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Ferro Scrap Nicim Limited for the year 1992-93. [Placed in Library See No. LT-2030/921.
- (viii) Memorandum of Understanding between the Government of India (Ministry of Steel) and the Manganese Ore (India) Limited for the year 1992-93. [Placed in Library See No. LT-2029/92].

REPORT AND ACCOUNTS (1990-91) OF THE HANDICRAFTS AND HAND LOOMS EXPORTS CORPORATION OF INDIA LIMITED(NEW DELHI AND RELATED PAPERS

SHRI M. M IACOB: On behalf of SHRI ASHOK GEHLOT, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-